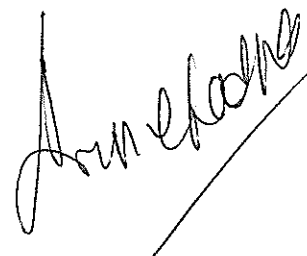


ANNEXURE – C (Colly.)Summary of claims received

As on Insolvency Commencement Date: 07.12.2021

Updated Up to 30.12.2021

S.No.	Category of Creditors	Summary of Claims Received (as on 30.12.2021)	
		No. of Claims	Amount
1.	Secured financial creditors belonging to any class of creditors	0	-
2.	Unsecured financial creditors belonging to any class of creditors	0	-
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	-
4.	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-
5.	Operational creditors (Workmen)	0	-
6.	Operational creditors (Employees)	0	-
7.	Operational creditors (Government Dues)	0	-
8.	Operational creditors (other than Workmen and Employees and Government Dues) (Operational Creditor – M/s. Padam Electronics) Principal – Rs. 8,73,246 Interest – Rs. 7,78,834 Total- Rs.16,52,080/-	1	Rs. 16,52,080/- (including interest)
9.	Other creditors, if any, (other than financial creditors and operational creditors)	0	
Total			Rs. 16,52,080



ANNEXURE – D**REPORT CERTIFYING THE CONSTITUTION OF COMMITTEE OF CREDITORS OF M/s. SUPERCHEM COATINGS PRIVATE LIMITED**

In compliance with Section 21(1) of the Code read with Regulation 16 and 17(1) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the undersigned, Interim Resolution Professional, certifies the revised list of constitution of the Committee of Creditors which consists of the following creditors:

As on Insolvency Commencement Date: 07.12.2021

Updated Up to 30.12.2021

S.No.	Claimant	Category	Amount claimed	Amount Verified Provisionally and admitted as per audited Balance sheet*	% Voting of Rights
1.	M/s. Padam Electronics	Operational Creditor	Principal – Rs. 8,73,246/- **Interest – Rs. 7,78,834/- Total Claim - Rs. 16,52,080/-	Principal – Rs. 8,63,760/-	100%
Total				Rs.863,760	100%

* The claim is verified provisionally as per the available audited balance sheet for the financial year 2020-21 and books of accounts of the Corporate available with the Interim Resolution Professional subject to the future changes.

** The interim resolution professional is in the process of verifying the amount of interest claimed by the operational creditor, in order to move the process forward, the claims have been provisionally verified basis the audited balance sheet for the financial year 2020-21 received from the statutory auditor of the Corporate Debtor.

